COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 128 OF 2015 & IA NO. 203 OF 2015 APPEAL NO. 171 OF 2015 & IA NO. 281 OF 2015 APPEAL NO. 60 OF 2017

Dated: 1st October, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matters of:

APPEAL NO. 128 OF 2015 & IA NO. 203 OF 2015

Samalkot Power Ltd. Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Raghav Pandey

Counsel for the Respondent(s) : Ms. Ranjitha Ramachandran

Mr. Pulkit Agarwal for R-2

Ms. Meghana Aggarwal for R-3

APPEAL NO. 171 OF 2015 & IA NO. 281 OF 2015

M/s. Spectrum Power Generation Ltd. Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Matrugupta Mishra

Ms. Ankita Bafna Mr. Ambuj Dixit

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1

Ms. Ranjitha Ramachandran Mr. Pulkit Agarwal for R-2

Ms. Meghana Aggarwal for R-4

APPEAL NO. 60 OF 2017

Power Grid Corporation of India Ltd. Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Ms. Ranjitha Ramachandran

Mr. Pulkit Agarwal

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1

Ms. Meghana Aggarwal for R-2

Mr. Matrugupta Mishra Ms. Ankita Bafna Mr. Ambuj Dixit for R-4

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on <u>01.11.2018.</u>

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

ts/kt